

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.12.2021 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma
2.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda

For Directions

3.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resulotion Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh	
4.	Comp. App. (AT) (Ins) No. 254 of 2021	Jaivik Samaratsingh Parihar Vs. Korea Trade Insurance Corporation	Shweta Bharti Sukrit R Kapoor Nitesh Sachdeva	Manish Dhir Ayushi Gupta
5.	Comp. App. (AT) (Ins) No. 563 of 2021	MarinaIndia Traexim Pvt. Ltd. Vs. Union Bank of India & Anr.	Arjun Syal	Abhimanyu Bhandari Abhishek Anand-R2
6.	Comp. App. (AT) (Ins) No. 567 of 2021	Equilibrated venture CFlow Pvt. Ltd. Vs. Sipul Enterprises Ltd. & Ors.	Namit Suri	K.D. Sharma-RP Bharti Jain-R1

For Admission (Fresh Cases)

7.	Comp. App. (AT) No. 148 of 2021	Ericsson India Pvt. Ltd. Vs. —	Parag Maini	
8.	Comp. App. (AT) No. 149 of 2021	Dr. Kedarnath Panda Vs. Institute of Gastro & Kidney Care Pvt. Ltd. & Ors.	Manisha Chaudhary	

For Admission (After Notice)

9.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
10.	Comp. App. (AT) (Ins) No. 641 of 2021	Volkswagen Finance Pvt. Ltd. Vs. Parag Sheth Resolution Professional of Torque Automotive Pvt. Ltd. & Anr.	Ashish Makhija	Karan Valecha Jaimin R Dave
11.	Comp. App. (AT) (Ins) No. 675 of 2021	Landmark Outdoor Media Services Pvt. Ltd. & Ors. Vs. Jitesh Gupta & Anr.	Vishal Ranjan	Neeraj Sharma-RP
12.	Comp. App. (AT) (Ins) No. 685 of 2021	Anil Bhargava Vs. Axis Bank Ltd. & Anr.	Diwakar Maheshwari	Kartik Nagarkati Suchitra Valjee Sharanya Shivaraman Ankit Lohia-R1
13.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal
14.	Comp. App. (AT) No. 53 of 2021	Surender Kumar Singh & Anr. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	Gopal Singh-ROC Shlok Chandra-R2
15.	Comp. App. (AT) No. 106 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr.	Anuradha Dutt	Kumar Anurag Singh Zain A. Khan-R1 Vishal Ganda-R2
16.	Comp. App. (AT) No. 113 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Ors.	Anuradha Dutt	Suman Jyoti Khaitan Sameer Sagar Shruti Gupta-R1-R3 Kumar Anurag Singh- R4 Ashish Aggarwal-R5 Anuj Shah-R6

For Hearing

17.	Comp. App. (AT) (Ins) No. 439 of 2020	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	Rajarshi Banerjee
18.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit S. Amist-R1

19.	Comp. App. (AT) (Ins) No. 76 of 2021	Canara Bank Vs. Valley Iron & Steel Co. Ltd.	Anju Jain	Jitender Singh S.D. Singh Drabesh Jha Shweta Sinha
20.	Comp. App. (AT) No. 159-161 of 2020	Ankur Jain Vs. Yogesh Bothra	Puneet Singh Bindra	Swetab Kumar Gauraj Shah Yogesh Bothra

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson

**-sd/-
Registrar**